

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1484

ANSWERED ON:13.12.2013

NIRBHAYA FUND

Devi Aswamedh; Jagannath Dr. M.; Siricilla Shri Rajaiah; Suwendu Shri Adhikari; Yadav Shri Ranjan Prasad

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has formulated any scheme for relief and rehabilitation of rape victims/ survivors in the country;
- (b) if so, the details thereof;
- (c) whether the Nirbhaya Fund corpus has been utilised for various schemes/programmes since its inception;
- (d) if so, the details thereof, State/UT-wise, scheme/programme-wise and if not, the reasons therefor;
- (e) the number of rape victims/survivors provided relief/assistance from the said Fund so far in the country, State/UT-wise; and
- (f) the steps taken/being taken by the Government for optimum utilisation of the said Fund for providing adequate relief/ assistance to the rape victims/survivors in the country?

**Answer**

MINISTER OF THE STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) The formulation of Scheme of Relief and Rehabilitation to victims/ survivors of rape have been reviewed, as the compensation part for rape victim has been overtaken by provision of Section 357A of the Code of Criminal Procedure which states that every State Government in co-ordination with the Central Government shall prepare a scheme for providing funds for the purpose of compensation to the women victim of crime including rape. So far 20 states and 7 UTs have formulated the Victim Compensation Scheme. The Ministry of Women and Child Development is also administering Swadhar and Short Stay Home Schemes for rehabilitation of women in difficult circumstance including the victims of rape.

(c) to (f) The Nirbhaya Fund is administered by Department of Economic Affairs. As informed by them, an amount of Rs.1000.00 crore has been credited to the "Nirbhaya Fund". The Department of Information and Technology and Ministry of Home Affairs have sent schemes to enforce mandatory provision of SOS Alert Buttons in all the Mobiles handsets/providing SOS alert system in the existing handsets through free downloading of suitable software and backend integration of police administration to respond to distress calls in the minimum response time for funding from the Nirbhaya Fund. Further, Ministry of Road Transport and Highways has also sent a scheme of 'Security of Women in road transport in the country' for funding from the Nirbhaya Fund. Ministry of Women and Child Development have also sent a programme 'SHUBH', which envisages vulnerability mapping, provides support for prevention focused activities such as awareness generation through sustained campaign initiatives against violence; advocacy; information dissemination regarding available services; sensitisation of caregivers; new measures for preventing violence and also replicating good practices in identified locations has been prepared for funding from the Nirbhaya Fund.